

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
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Report on :04-03-2025

**Date : 04.03.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	17156/2025	04.03.2025	WP (C) - 5649/2025	BALARAM SINGH	C.O.		Order Dtd. 2025-02-25	WRIT BRANCH-1	(Seat No-4)
2	17160/2025	04.03.2025	WP (C) - 31250/2024	K K NATH	C.O.		Order Dtd. 2025-02-25		(Seat No-4)
3	17167/2025	04.03.2025	BLAPL- 10825/2024	P. K. BEHERA	C.O.		Order Dtd. 2025-02-24		(Seat No-4)
4	17170/2025	04.03.2025	WP (C) - 4993/2025	H. K. PATRA	C.O.		Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
5	17171/2025	04.03.2025	CONTC- 6314/2024	M.R.SAHOO	C.O.		Order Dtd. 2025-02-28		(Seat No-103)
6	17172/2025	04.03.2025	CONTC- 6315/2024	M.R.SAHOO	C.O.		Order Dtd. 2025-02-28		(Seat No-103)
7	17173/2025	04.03.2025	CONTC- 6317/2024	M.R.SAHOO	C.O.		Order Dtd. 2025-02-28	CONTEMPT	(Seat No-3)
8	17174/2025	04.03.2025	TRP (C) - 53/2024	G SUNDARA	C.O.		Order Dtd. 2025-03-03	M.J.C.	(Seat No-6)
9	17175/2025	04.03.2025	CONTC- 7114/2024	B.K.SWAIN	C.O.		Order Dtd. 2025-02-28	CONTEMPT	(Seat No-5)
10	17176/2025	04.03.2025	WP (C) - 3860/2025	M.SAHOO	C.O.		Order Dtd. 2025-02-28		(Seat No-5)

11	17177/2025	04.03.2025	TRP (C) - 53/2024	S K BHANJADEO	C.O.		Order Dtd. 2025-03- 03	M.J.C.	(Seat No-6)
12	17178/2025	04.03.2025	WP (C) - 6952/2016	B K PATI	C.O.		Order Dtd. 2025-03- 03	WRIT BRANCH-7	(Seat No- 44)
13	17179/2025	04.03.2025	WP (C) - 5755/2025	C.KHATUA	C.O.		Order Dtd. 2025-03- 03		(Seat No- 44)
14	17180/2025	04.03.2025	WP (C) - 5820/2025	S.BEHERA	C.O.		Order Dtd. 2025-03- 03	WRIT BRANCH-5	(Seat No- 23)
15	17181/2025	04.03.2025	CMP- 1388/2024	K.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-04- 04		(Seat No- 23)
16	17182/2025	04.03.2025	WP (C) - 6953/2016	M K PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-03- 03	WRIT BRANCH-7	(Seat No- 44)
17	17183/2025	04.03.2025	WP (C) - 5711/2025	B.BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-02- 25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
18	17184/2025	04.03.2025	WP (C) - 34156/2023	P K BARIK	C.O.	COURT NO. 20	Order Dtd. 2025-02- 25	WRIT BRANCH-1	(Seat No- 31)
19	17185/2025	04.03.2025	WP (C) - 5739/2025	R.SAMAL	C.O.	COURT NO. 20	Order Dtd. 2025-02- 25	WRIT BRANCH-3	(Seat No- 13)
20	17186/2025	04.03.2025	CMP- 1306/2024	N.SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-02- 28		(Seat No- 13)
21	17187/2025	04.03.2025	CMP- 1306/2024	L.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-02- 28		(Seat No- 13)
22	17188/2025	04.03.2025	CMP- 206/2025	G.JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2025-02- 28		(Seat No- 13)
23	17189/2025	04.03.2025	WP (C) - 5543/2025	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04- 04		(Seat No- 13)
24	17190/2025	04.03.2025	WP (C) - 5532/2025	B.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-04-	WRIT BRANCH (DIVISION	(Seat No- 111)

							04	BENCH-2)	
25	17191/2025	04.03.2025	WP (C) - 3497/2025	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02- 28	WRIT BRANCH-7	(Seat No-5)
26	17194/2025	04.03.2025	WP (C) - 22549/2024	A.T.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-02- 24		(Seat No-5)
27	17195/2025	04.03.2025	WP (C) - 5627/2025	S.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(Seat No-5)
28	17197/2025	04.03.2025	WP (C) - 5650/2025	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 25		(Seat No-5)
29	17198/2025	04.03.2025	WP (C) - 5613/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 25	WRIT BRANCH-3	(Seat No- 13)
30	17200/2025	04.03.2025	CRLMC- 4732/2023	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 13	CRIMINAL MISC	(Seat No-3)
31	17201/2025	04.03.2025	WP (C) - 5391/2025	M.S.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 24	WRIT BRANCH-6	(Seat No- 16)
32	17203/2025	04.03.2025	WP (C) - 23454/2024	A.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 20		(Seat No- 16)
33	17204/2025	04.03.2025	CRLMC- 2091/2022	P MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 13	CRIMINAL MISC	(Seat No-1)
34	17205/2025	04.03.2025	WP (C) - 4562/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19	WRIT BRANCH-7	(Seat No- 48)
35	17206/2025	04.03.2025	CRLMC- 2091/2022	TUSAR KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 13	CRIMINAL MISC	(Seat No-1)
36	17207/2025	04.03.2025	WP (C) - 5630/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
37	17209/2025	04.03.2025	WP (C) - 4687/2025	A.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02- 21		(Seat No- 109)
38	17210/2025	04.03.2025	CRLMC- 2091/2022	P K MOHANTY	C.O.	COURT NO. 6	Order Dtd.	CRIMINAL MISC	(Seat No-1)

							2025-02-13		
39	17211/2025	04.03.2025	WP (C) - 26485/2024	K.C.PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(Seat No-1)
40	17212/2025	04.03.2025	CRLMC-2091/2022	M PAGAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-1)
41	17213/2025	04.03.2025	WP (C) - 3860/2025	T.CHAKRABARTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(Seat No-1)
42	17215/2025	04.03.2025	RVWPET-160/2023	D K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-02-13	CIVIL REVISION	(Seat No-5)
43	17216/2025	04.03.2025	WP (C) - 5465/2025	A.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-03-20		(Seat No-5)
44	17217/2025	04.03.2025	WP (C) - 4048/2025	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	WRIT BRANCH-4	(Seat No-17)
45	17218/2025	04.03.2025	CRLMC-1490/2020	P BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-5)
46	17219/2025	04.03.2025	WP (C) - 29538/2024	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(Seat No-5)
47	17221/2025	04.03.2025	CRLMC-1490/2020	M D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-5)
48	17223/2025	04.03.2025	ABLAPL-12491/2024	BIKASH KUMAR KUND	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(Seat No-5)
49	17224/2025	04.03.2025	ABLAPL-8080/2024	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(Seat No-5)
50	17229/2025	04.03.2025	ABLAPL-7937/2024	G SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(Seat No-5)
51	17233/2025	04.03.2025	ABLAPL-9745/2024	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	BAIL-2	(Seat No-10)
52	17234/2025	04.03.2025	ABLAPL-	K N SAHOO	C.O.	COURT	Order		(Seat

			705/2025			NO. 17	Dtd. 2025-04- 11		No- 10)
53	17236/2025	04.03.2025	WP(C) - 5273/2013	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 28	WRIT BRANCH-5	(Seat No- 21)
54	17237/2025	04.03.2025	ABLAPL- 621/2025	P K JENA	C.O.	COURT NO. 17	Order Dtd. 2025-03- 03	BAIL-1	(Seat No- 14)
55	17238/2025	04.03.2025	ABLAPL- 1991/2025	GAGAN ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-02- 28		(Seat No- 14)
56	17241/2025	04.03.2025	ABLAPL- 1947/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-02- 28	BAIL-1	(Seat No-6)
57	17245/2025	04.03.2025	ABLAPL- 1924/2025	A K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-04- 21		(Seat No-6)
58	17247/2025	04.03.2025	ABLAPL- 1366/2025	ANIL SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02- 28	BAIL-1	(Seat No- 14)
59	17248/2025	04.03.2025	ABLAPL- 889/2025	PRAMOD KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2025-02- 28		(Seat No- 14)
60	17251/2025	04.03.2025	ABLAPL- 881/2025	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-02- 28		(Seat No- 14)
61	17264/2025	04.03.2025	ABLAPL- 4046/2024	B P TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-05- 01	BAIL-1	(Seat No-2)
62	17265/2025	04.03.2025	CRLMC- 4732/2023	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2025-02- 13	CRIMINAL MISC	(Seat No-3)
63	17266/2025	04.03.2025	CONTC- 5610/2024	L D PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-03- 03	CONTEMPT	(Seat No-1)
64	17268/2025	04.03.2025	CONTC- 7414/2024	A P SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-03- 03		(Seat No-1)
65	17269/2025	04.03.2025	CONTC- 6213/2024	A K PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-03- 03		(Seat No-1)

66	17270/2025	04.03.2025	CONTC-4766/2024	B SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-1)
67	17271/2025	04.03.2025	CONTC-4927/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(Seat No-1)
68	17272/2025	04.03.2025	CONTC-4938/2024	S SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-03-03		(Seat No-1)
69	17274/2025	04.03.2025	MACA-275/2024	A K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-03-03	MISC. APPEAL SEC.	(Seat No-6)
70	17275/2025	04.03.2025	BLAPL-12015/2024	R. K. MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	BAIL-2	(Seat No-17)
71	17276/2025	04.03.2025	MACA-641/2024	S SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Seat No-6)
72	17277/2025	04.03.2025	MACA-641/2024	J DEHURY	C.O.	COURT NO. 21	Order Dtd. 2025-02-28	MISC. APPEAL SEC.	(Seat No-6)
73	17278/2025	04.03.2025	WP (C) - 5646/2025	SUMAN MITRA	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No-6)
74	17279/2025	04.03.2025	WP (C) - 5829/2025	U CHHOTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
75	17280/2025	04.03.2025	CONTC-6560/2024	P. K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-109)
76	17281/2025	04.03.2025	WP (C) - 4329/2025	MONOMOY BASU	C.O.	COURT NO. 25	Order Dtd. 2025-04-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
77	17282/2025	04.03.2025	CRLREV-102/2025	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-28		(Seat No-101)
78	17283/2025	04.03.2025	WP (C) - 5544/2025	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-3	(Seat No-14)
79	17284/2025	04.03.2025	CRLA-894/2024	D. K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-		(Seat No-14)

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80	17285/2025	04.03.2025	WP (C) - 4389/2025	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-6	(Seat No- 26)
81	17286/2025	04.03.2025	CRLA- 1268/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28		(Seat No- 26)
82	17287/2025	04.03.2025	WP (C) - 5407/2025	J LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(Seat No- 41)
83	17289/2025	04.03.2025	CONTC- 5926/2024	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28		(Seat No- 41)
84	17290/2025	04.03.2025	WP (C) - 5853/2025	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No- 41)
85	17292/2025	04.03.2025	CONTC- 6247/2024	B. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28		(Seat No- 41)
86	17293/2025	04.03.2025	WP (C) - 5852/2025	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(Seat No- 42)
87	17295/2025	04.03.2025	CONTC- 6000/2024	B. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28		(Seat No- 42)
88	17296/2025	04.03.2025	WP (C) - 5803/2025	K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	WRIT BRANCH-4	(Seat No- 46)
89	17298/2025	04.03.2025	WP (C) - 5641/2025	S CH DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No- 46)
90	17300/2025	04.03.2025	WP (C) - 2732/2025	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28	WRIT BRANCH-3	(Seat No- 11)
91	17301/2025	04.03.2025	CONTC- 5780/2024	B. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28		(Seat No- 11)
92	17303/2025	04.03.2025	CONTC- 4278/2024	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04- 25	CONTEMPT	(Seat No-6)
93	17305/2025	04.03.2025	CONTC- 4277/2024	R C MUDULI	C.O.	COURT NO. 2	Order Dtd.		(Seat No-6)

						OLD	2025-04-25		
94	17307/2025	04.03.2025	CONTC-4276/2024	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-25		(Seat No-6)
95	17309/2025	04.03.2025	WP (C) - 17201/2023	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH-4	(Seat No-38)
96	17311/2025	04.03.2025	WP (C) - 17201/2023	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH-4	(Seat No-38)
97	17312/2025	04.03.2025	WP (C) - 5774/2025	DEBABRATA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-38)
98	17314/2025	04.03.2025	WP (C) - 4180/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28		(Seat No-38)
99	17316/2025	04.03.2025	WP (C) - 3890/2025	K C SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
100	17318/2025	04.03.2025	WP (C) - 2716/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-1	(Seat No-1)
101	17320/2025	04.03.2025	WP (C) - 3594/2025	BIJAYALAXMI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-8	(Seat No-39)
102	17322/2025	04.03.2025	WP (C) - 3490/2025	M/S. DR. PURUSOTTAM CHULI, MRS. PRIYAMBADA NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-8	(Seat No-39)
103	17323/2025	04.03.2025	WP (C) - 1973/2025	S GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	WRIT BRANCH-5	(Seat No-47)
104	17325/2025	04.03.2025	BLAPL-1449/2025	R.K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-2	(Seat No-17)
105	17327/2025	04.03.2025	BLAPL-1450/2025	HK MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-17)
106	17329/2025	04.03.2025	BLAPL-1444/2025	DK NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-17)

107	17336/2025	04.03.2025	ABLAPL-14527/2024	K DAS	C.O.	COURT NO. 2 OLD			(Seat No-17)
108	17349/2025	04.03.2025	WP (C) - 4857/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH-8	(Seat No-41)
109	17350/2025	04.03.2025	WP (C) - 4126/2025	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
110	17351/2025	04.03.2025	CONTC-902/2025	K K NATH	C.O.	COURT NO. 5	Order Dtd. 5000-01-01		(Seat No-121)
111	17352/2025	04.03.2025	WP (C) - 5760/2025	M K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No-23)
112	17353/2025	04.03.2025	WP (C) - 5761/2025	M K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-02-25		(Seat No-23)
113	17354/2025	04.03.2025	WP (C) - 5772/2025	M K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-02-25		(Seat No-23)
114	17355/2025	04.03.2025	WP (C) - 5776/2025	M K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-02-25		(Seat No-23)
115	17356/2025	04.03.2025	WP (C) - 5778/2025	M K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-02-25	WRIT BRANCH-4	(Seat No-46)
116	17357/2025	04.03.2025	WP (C) - 5791/2025	M K RATH	C.O.	COURT NO. 5	Order Dtd. 2025-02-25	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
117	17358/2025	04.03.2025	WP (C) - 5810/2025	D SAMAL	C.O.	COURT NO. 5	Order Dtd. 2025-02-25	WRIT BRANCH-5	(Seat No-23)
118	17359/2025	04.03.2025	WP (C) - 5606/2025	R K DEHURY	C.O.	COURT NO. 5	Order Dtd. 2025-02-25	WRIT BRANCH-1	(Seat No-4)
119	17360/2025	04.03.2025	CRLA-847/2024	P K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-06-17		(Seat No-4)
120	17361/2025	04.03.2025	FAO-198/2024	P K LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-03-03	MISC. APPEAL SEC.	(Seat No-9)

121	17362/2025	04.03.2025	CRLMC-3662/2023	S MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-05-05	CRIMINAL MISC	(Seat No-5)
122	17363/2025	04.03.2025	CRLMA-101/2024	B BEHERA	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	BAIL-2	(Seat No-16)
123	17364/2025	04.03.2025	WP (C) - 8604/2014	D D MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH-4	(Seat No-27)
124	17365/2025	04.03.2025	WP (C) - 3496/2012	S S BISWAL	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
125	17366/2025	04.03.2025	WP (C) - 3496/2012	M NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
126	17367/2025	04.03.2025	WP (C) - 3852/2012	S S BISWAL	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
127	17368/2025	04.03.2025	WP (C) - 3852/2012	M NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
128	17369/2025	04.03.2025	CONTC-541/2012	M NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	CONTEMPT	(Seat No-3)
129	17370/2025	04.03.2025	WP (C) - 5040/2025	P. R. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH-5	(Seat No-21)
130	17371/2025	04.03.2025	WP (C) - 5073/2025	P.R.SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
131	17372/2025	04.03.2025	WP (C) - 5069/2025	P. R. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03-03		(Seat No-103)
132	17373/2025	04.03.2025	WP (C) - 33265/2024	DILLIP KUMAR MALLICK	C.O.	COURT NO. 14	Order Dtd. 2025-02-28	WRIT BRANCH-1	(Seat No-2)
133	17374/2025	04.03.2025	WA-3307/2024	NIRANJAN ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-02-25		(Seat No-2)
134	17375/2025	04.03.2025	WP (C) - 5771/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03-	WRIT BRANCH-3	(Seat No-13)

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135	17376/2025	04.03.2025	WP (C) - 5531/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03		(Seat No- 13)
136	17377/2025	04.03.2025	WP (C) - 5529/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03	WRIT BRANCH-2	(Seat No-9)
137	17378/2025	04.03.2025	WP (C) - 5533/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03	WRIT BRANCH-3	(Seat No- 13)
138	17379/2025	04.03.2025	WP (C) - 5765/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03	WRIT BRANCH-4	(Seat No- 46)
139	17380/2025	04.03.2025	WP (C) - 5789/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
140	17381/2025	04.03.2025	WP (C) - 5790/2025	SUMAN MITRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
141	17383/2025	04.03.2025	WP (C) - 2925/2025	M. R. ROUSTRAY	C.O.	COURT NO. 14	Order Dtd. 2025-02- 28	WRIT BRANCH-3	(Seat No- 11)
142	17384/2025	04.03.2025	WP (C) - 5715/2025	P. K. MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
143	17385/2025	04.03.2025	BLAPL- 1422/2025	J R BISWAL	C.O.	COURT NO. 14	Order Dtd. 2025-03- 03		(Seat No- 108)
144	17386/2025	04.03.2025	WP (C) - 32701/2024	N.K.ROUT	C.O.	COURT NO. 9	Order Dtd. 2025-03- 21	WRIT BRANCH-5	(Seat No- 32)
145	17387/2025	04.03.2025	CRLMP- 1537/2024	J.J.PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2025-03- 03		(Seat No- 32)
146	17388/2025	04.03.2025	RPFAM- 26/2025	G.B.PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-03- 21		(Seat No- 32)
147	17389/2025	04.03.2025	RPFAM- 299/2024	M.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-04- 17		(Seat No- 32)
148	17390/2025	04.03.2025	WP (C) - 5996/2025	R.CH.ROUT	C.O.	COURT NO. 6	Order Dtd.		(Seat No-

							2025-04-07		32)
149	17391/2025	04.03.2025	WP (C) - 5962/2025	A.SAHU	C.O.	COURT NO. 6	Order Dtd. 2025-03-06		(Seat No-32)
150	17392/2025	04.03.2025	WP (C) - 6156/2025	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-03-12		(Seat No-32)
151	17393/2025	04.03.2025	WP (C) - 28820/2024	S.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-03-03		(Seat No-32)
152	17394/2025	04.03.2025	WP (C) - 5912/2025	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-03-03	WRIT BRANCH-4	(Seat No-46)
153	17395/2025	04.03.2025	WP (C) - 5855/2025	M. K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-46)
154	17396/2025	04.03.2025	WP (C) - 5001/2025	P.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
155	17397/2025	04.03.2025	WP (C) - 5849/2025	S.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-03-25		(Seat No-103)
156	17398/2025	04.03.2025	WP (C) - 5098/2025	R.C.MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-13)
157	17399/2025	04.03.2025	RSA-27/2024	S MOHARANA	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-4)
158	17400/2025	04.03.2025	RSA-27/2024	D NAYAK	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-4)
159	17401/2025	04.03.2025	WA-3268/2024	D.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-25		(Seat No-4)
160	17402/2025	04.03.2025	WP (C) - 6016/2025	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-24		(Seat No-4)
161	17403/2025	04.03.2025	RSA-347/2017	S MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2025-03-21	SECOND APPEAL	(Seat No-3)
162	17404/2025	04.03.2025	WA-	S.DAS	C.O.	COURT	Order		(Seat

			2751/2024			NO. 23	Dtd. 2025-03- 03		No-3)
163	17405/2025	04.03.2025	RSA- 149/2022	S K DASH	C.O.	COURT NO. 23	Order Dtd. 2025-05- 05	SECOND APPEAL	(Seat No-1)
164	17406/2025	04.03.2025	WP (C) - 4078/2025	G.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-03- 03		(Seat No-1)
165	17407/2025	04.03.2025	RSA- 202/2017	P N NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-05- 05	SECOND APPEAL	(Seat No-2)
166	17408/2025	04.03.2025	WA-16/2025	D.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02- 25		(Seat No-2)
167	17409/2025	04.03.2025	WP (C) - 1678/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
168	17410/2025	04.03.2025	WP (C) - 56/2025	SAMBEET PATTANAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 28	WRIT BRANCH-7	(Seat No- 15)
169	17411/2025	04.03.2025	WA-15/2025	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 25		(Seat No- 15)
170	17412/2025	04.03.2025	WP (C) - 15012/2012	K K NATH	C.O.	COURT NO. 21	Order Dtd. 2025-04- 25	WRIT BRANCH-7	(Seat No- 10)
171	17413/2025	04.03.2025	WA-11/2025	D.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02- 25		(Seat No- 10)
172	17414/2025	04.03.2025	WP (C) - 40652/2021	LAKSMIDHAR KABI	C.O.	COURT NO. 21	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(Seat No- 42)
173	17415/2025	04.03.2025	WA-5/2025	D.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02- 25		(Seat No- 42)
174	17416/2025	04.03.2025	WP (C) - 5281/2024	PRASANNA KUMAR ROUSTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-03- 03	WRIT BRANCH-7	(Seat No- 44)
175	17417/2025	04.03.2025	WA- 3512/2024	D.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02- 25		(Seat No- 44)

176	17418/2025	04.03.2025	WA-3485/2024	D.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-25		(Seat No-44)
177	17419/2025	04.03.2025	WP (C) - 4228/2025	S MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	WRIT BRANCH-6	(Seat No-16)
178	17420/2025	04.03.2025	WP (C) - 3640/2025	S DASH	C.O.	COURT NO. 21	Order Dtd. 2025-03-03		(Seat No-16)
179	17421/2025	04.03.2025	WP (C) - 3273/2025	A MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
180	17422/2025	04.03.2025	WP (C) - 2977/2025	M BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-04-21	WRIT BRANCH-2	(Seat No-6)
181	17423/2025	04.03.2025	WP (C) - 2395/2025	J. KAMILA	C.O.	COURT NO. 12	Order Dtd. 2025-01-30	WRIT BRANCH-7	(Seat No-44)
182	17424/2025	04.03.2025	WP (C) - 2849/2025	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-10		(Seat No-44)
183	17425/2025	04.03.2025	WP (C) - 326/2025	A.K.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-19)
184	17426/2025	04.03.2025	ABLAPL-15404/2023	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL-2	(Seat No-8)
185	17427/2025	04.03.2025	WA-3501/2024	D.K.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-02-25		(Seat No-8)
186	17428/2025	04.03.2025	WP (C) - 5181/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2	Order Dtd. 2025-03-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
187	17429/2025	04.03.2025	ABLAPL-14486/2023	P PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	BAIL-2	(Seat No-9)
188	17430/2025	04.03.2025	WP (C) - 6017/2025	S.K.SAHU	C.O.	COURT NO. 2	Order Dtd. 2025-03-03	WRIT BRANCH-6	(Seat No-35)
189	17431/2025	04.03.2025	WP (C) - 1461/2025	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-03-	WRIT BRANCH-7	(Seat No-10)

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190	17432/2025	04.03.2025	WP (C) - 5239/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No- 10)
191	17433/2025	04.03.2025	WP (C) - 4678/2025	S.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-03- 20	WRIT BRANCH-1	(Seat No-3)
192	17434/2025	04.03.2025	WP (C) - 5617/2025	S.C.ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2025-03- 03	WRIT BRANCH-8	(Seat No- 41)
193	17435/2025	04.03.2025	WP (C) - 1196/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02- 10		(Seat No- 41)
194	17436/2025	04.03.2025	WP (C) - 5249/2025	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31		(Seat No- 41)
195	17437/2025	04.03.2025	WA- 3480/2024	D.K.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2025-02- 25		(Seat No- 41)
196	17438/2025	04.03.2025	WA- 3483/2024	D.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02- 25		(Seat No- 41)
197	17439/2025	04.03.2025	WA- 3496/2024	D.K.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2025-02- 25		(Seat No- 41)
198	17440/2025	04.03.2025	WA- 3497/2024	D.K.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2025-02- 25		(Seat No- 41)
199	17441/2025	04.03.2025	WA- 3498/2024	D.K.MOHANTY	C.O.	COURT NO. 1	Judgement Dtd. 2025-02- 25		(Seat No- 41)
200	17442/2025	04.03.2025	CRLMC- 755/2025	R K SARANGI	C.O.	COURT NO. 1	Order Dtd. 2025-03- 03		(Seat No- 41)
201	17443/2025	04.03.2025	WP (C) - 1678/2025	G. SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
202	17444/2025	04.03.2025	BLAPL- 1405/2025	K S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No- 104)
203	17445/2025	04.03.2025	BLAPL- 1114/2025	R K MALLICK	C.O.	COURT NO. 2	Order Dtd.		(Seat No-

						OLD	2025-03-03		104)
204	17446/2025	04.03.2025	BLAPL-1384/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-25		(Seat No-104)
205	17447/2025	04.03.2025	BLAPL-1414/2025	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-104)
206	17448/2025	04.03.2025	BLAPL-1417/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-104)
207	17449/2025	04.03.2025	BLAPL-1412/2025	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-104)
208	17450/2025	04.03.2025	BLAPL-11882/2024	SOUMYA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-104)
209	17451/2025	04.03.2025	BLAPL-1406/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-104)
210	17452/2025	04.03.2025	BLAPL-1404/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-1	(Seat No-6)
211	17453/2025	04.03.2025	BLAPL-1403/2025	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-6)
212	17454/2025	04.03.2025	BLAPL-1402/2025	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03	BAIL-1	(Seat No-5)
213	17455/2025	04.03.2025	CONTC-5893/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-28	CONTEMPT	(Seat No-7)
214	17456/2025	04.03.2025	CRLMC-721/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-7)
215	17457/2025	04.03.2025	CRLMC-669/2025	M C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-7)
216	17458/2025	04.03.2025	CRLMC-659/2025	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-03		(Seat No-7)
217	17459/2025	04.03.2025	CRLMC-	HEMANTA KUMAR	C.O.	COURT	Order		(Seat

			601/2025	MOHANTA		NO. 2 OLD	Dtd. 2025-03- 03		No-7)
218	17460/2025	04.03.2025	CRLMC- 559/2025	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-7)
219	17461/2025	04.03.2025	CRLMC- 3344/2024	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 13		(Seat No-7)
220	17462/2025	04.03.2025	CRLMC- 643/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-7)
221	17463/2025	04.03.2025	CRLMC- 722/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	CRIMINAL MISC	(Seat No-2)
222	17464/2025	04.03.2025	CRLMC- 780/2025	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-2)
223	17465/2025	04.03.2025	CRLMC- 748/2025	A. SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	CRIMINAL MISC	(Seat No-6)
224	17466/2025	04.03.2025	CRLMC- 745/2025	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03	CRIMINAL MISC	(Seat No-6)
225	17467/2025	04.03.2025	CRLMC- 714/2025	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-6)
226	17468/2025	04.03.2025	CRLMC- 712/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-6)
227	17469/2025	04.03.2025	CRLMC- 698/2025	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-6)
228	17470/2025	04.03.2025	CRLMC- 679/2025	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03- 03		(Seat No-6)
229	17471/2025	04.03.2025	FAO- 500/2024	G N SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 19		(Seat No-6)
230	17472/2025	04.03.2025	FAO- 371/2024	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2025-02- 14	MISC. APPEAL SEC.	(Seat No-5)

231	17473/2025	04.03.2025	CRLMC-849/2025	D P DASH	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(Seat No-5)
232	17474/2025	04.03.2025	CRLMC-834/2025	J P KAR	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(Seat No-5)
233	17475/2025	04.03.2025	CRLMC-828/2025	S P NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03	CRIMINAL MISC	(Seat No-3)
234	17476/2025	04.03.2025	CRLMC-827/2025	S P NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(Seat No-3)
235	17477/2025	04.03.2025	TRPCRL-112/2024	G R PATRA	C.O.	COURT NO. 15	Order Dtd. 2025-03-03		(Seat No-3)
236	17478/2025	04.03.2025	WP (C) - 32364/2024	A K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-03-12		(Seat No-3)
237	17479/2025	04.03.2025	WP (C) - 5176/2025	L D KABI	C.O.	COURT NO. 20	Order Dtd. 2025-03-03		(Seat No-3)
238	17480/2025	04.03.2025	WP (C) - 1371/2025	K C PANDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-03	WRIT BRANCH-6	(Seat No-24)
239	17481/2025	04.03.2025	CONTC-630/2025	P K PARIDA	C.O.	COURT NO. 20	Order Dtd. 2025-03-03		(Seat No-24)
240	17482/2025	04.03.2025	WP (C) - 5845/2025	DURGA CHARAN DEY	C.O.	COURT NO. 20	Order Dtd. 2025-03-03		(Seat No-24)
241	17483/2025	04.03.2025	CRLA-376/2007	M.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-04-04	CRIMINAL APPEAL	(Seat No-1)
242	17484/2025	04.03.2025	WP (C) - 24439/2019	D.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-02-25	WRIT BRANCH-2	(Seat No-8)
243	17485/2025	04.03.2025	CONTC-5510/2024	A. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-28	CONTEMPT	(Seat No-6)
244	17486/2025	04.03.2025	WA-553/2024	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-03-	WRIT APPEAL	(Seat No-5)

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245	17487/2025	04.03.2025	WA-1177/2024	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2025-03-03	WRIT APPEAL	(Seat No-3)
246	17488/2025	04.03.2025	CRLMC-2546/2024	P. K. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-22	CRIMINAL MISC	(Seat No-6)
247	17490/2025	04.03.2025	ABLAPL-1961/2025	S K SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-04-23		(Seat No-6)
248	17155/2025	04.03.2025	WP(C)-748/2025	KARTIK KURMY	GENERAL		Order Dtd. 2025-02-05	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
249	17157/2025	04.03.2025	MACA-547/2020	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-01-13	MISC. APPEAL SEC.	(Seat No-7)
250	17158/2025	04.03.2025	ABLAPL-13052/2024	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-11-27		(Seat No-7)
251	17159/2025	04.03.2025	ABLAPL-13052/2024	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2025-02-24		(Seat No-7)
252	17161/2025	04.03.2025	BLAPL-1419/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-03-03		(Seat No-7)
253	17162/2025	04.03.2025	SA-326/1989	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-02-25	SECOND APPEAL	(Seat No-3)
254	17163/2025	04.03.2025	BLAPL-1434/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-03-03	BAIL-1	(Seat No-15)
255	17164/2025	04.03.2025	BLAPL-1469/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-03-03		(Seat No-15)
256	17165/2025	04.03.2025	CRLMC-3916/2024	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2025-03-03		(Seat No-15)
257	17208/2025	04.03.2025	CRLMC-647/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-02-19		(Seat No-15)
258	17222/2025	04.03.2025	CRLREV-34/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd.	CRIMINAL REVISION	(Seat No-5)

							2025-03-03		
259	17267/2025	04.03.2025	WP (C) - 13200/2015	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures		(Seat No-5)
260	17273/2025	04.03.2025	WP (C) - 6891/2016	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-6	(Seat No-36)
261	17343/2025	04.03.2025	WP (C) - 20762/2020	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-5	(Seat No-47)
262	17382/2025	04.03.2025	CMP- 1431/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2025-01-31		(Seat No-47)
263	17166/2025	04.03.2025	SA- 190/1995	B K DALAI	GENERAL			SECOND APPEAL	(Seat No-3)
264	17168/2025	04.03.2025	WP (C) - 43100/2023	K SAHOO	GENERAL			WRIT BRANCH-3	(Seat No-28)
265	17169/2025	04.03.2025	WP (C) - 4927/2025	M. K. PANI	GENERAL		Order Dtd. 2025-02-28	WRIT BRANCH-8	(Seat No-42)
266	17192/2025	04.03.2025	WP (C) - 23035/2017	D BISWAL	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-1	(Seat No-31)
267	17193/2025	04.03.2025	ABLAPL- 5310/2020	S K MOHARANA	GENERAL			BAIL-2	(Seat No-10)
268	17196/2025	04.03.2025	CONTC- 8223/2024	U CHHOTRAY	GENERAL				(Seat No-10)
269	17199/2025	04.03.2025	CRLMP- 1568/2024	M KAUSHIK	GENERAL				(Seat No-10)
270	17202/2025	04.03.2025	WP (C) - 5059/2025	D BISWAL	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-3	(Seat No-33)
271	17214/2025	04.03.2025	WP (C) - 5795/2025	ASHOK KUMAR MOHANTY	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-8	(Seat No-41)
272	17220/2025	04.03.2025	WP (C) - 2576/2002	S DAS	GENERAL				(Seat No-41)
273	17225/2025	04.03.2025	WP (C) - 10970/2024	B. D. BISWAL	GENERAL		Order Dtd. 2025-01-30	WRIT BRANCH-8	(Seat No-40)
274	17226/2025	04.03.2025	RPFAM- 362/2023	D SETHY	GENERAL			FIRST APPEAL	(Seat No-5)

275	17227/2025	04.03.2025	CVA-19/1998	L D SAHU	GENERAL				(Seat No-5)
276	17228/2025	04.03.2025	OJC-13100/1997	G R PATRA	GENERAL				(Seat No-5)
277	17230/2025	04.03.2025	WP (C) - 10341/2005	PC DAS (2)	GENERAL				(Seat No-5)
278	17231/2025	04.03.2025	CRLA-1172/2024	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-03-03		(Seat No-5)
279	17232/2025	04.03.2025	RSA-533/2016	B DAS	GENERAL			SECOND APPEAL	(Seat No-5)
280	17235/2025	04.03.2025	OJC-9083/1997	B DAS	GENERAL			WRIT BRANCH-4	(Seat No-17)
281	17239/2025	04.03.2025	BLAPL-1443/2025	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-03-03	BAIL-1	(Seat No-14)
282	17240/2025	04.03.2025	WP (C) - 11790/2022	A K TRPATHY	GENERAL			WRIT BRANCH-6	(Seat No-25)
283	17242/2025	04.03.2025	BLAPL-1454/2025	PRASANTA KUMAR ROUTRAY	GENERAL		Order Dtd. 2025-03-03		(Seat No-25)
284	17243/2025	04.03.2025	WP (C) - 4541/2025	H K MALLICK	GENERAL			WRIT BRANCH-8	(Seat No-40)
285	17244/2025	04.03.2025	ABLAPL-1971/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-02-28	BAIL-2	(Seat No-8)
286	17246/2025	04.03.2025	ABLAPL-9863/2024	S. CHOUDHURY	GENERAL		Order Dtd. 2025-02-25	BAIL-1	(Seat No-5)
287	17249/2025	04.03.2025	WP (C) - 5616/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-03-03	WRIT BRANCH-1	(Seat No-4)
288	17250/2025	04.03.2025	WP (C) - 6607/2017	D K MOHANTY	GENERAL			WRIT BRANCH-6	(Seat No-35)
289	17252/2025	04.03.2025	CRLMC-4110/2024	ACHYUTANANDA PATTANAIAK	GENERAL		Order Dtd. 2025-02-11		(Seat No-35)
290	17253/2025	04.03.2025	WP (C) - 21072/2022	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No-17)
291	17254/2025	04.03.2025	WP (C) - 14329/2016	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No-27)

292	17255/2025	04.03.2025	WP (C) - 15325/2016	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Seat No- 23)
293	17256/2025	04.03.2025	WP (C) - 4359/2017	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No-5)
294	17257/2025	04.03.2025	WP (C) - 17289/2015	D K MOHANTY	GENERAL			WRIT BRANCH-2	(Seat No- 45)
295	17258/2025	04.03.2025	OJC- 9880/1993	B BEHERA	GENERAL				(Seat No- 45)
296	17259/2025	04.03.2025	WP (C) - 36816/2021	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No-5)
297	17260/2025	04.03.2025	WP (C) - 24981/2024	J C BARAL	GENERAL				(Seat No-5)
298	17261/2025	04.03.2025	OJC- 9280/1993	B BEHERA	GENERAL				(Seat No-5)
299	17262/2025	04.03.2025	WP (C) - 1382/2025	P K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 10)
300	17263/2025	04.03.2025	WP (C) - 4594/2025	P K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 48)
301	17288/2025	04.03.2025	WP (C) - 18415/2020	B R SENAPATI	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Seat No- 107)
302	17291/2025	04.03.2025	WP (C) - 1107/2025	A T NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
303	17294/2025	04.03.2025	FA- 297/1982	A PATI	GENERAL			FIRST APPEAL	(Seat No-8)
304	17297/2025	04.03.2025	WP (C) - 20529/2010	R C SAHOO	GENERAL			WRIT BRANCH-6	(Seat No- 24)
305	17299/2025	04.03.2025	WP (C) - 7380/2019	S C DAS	GENERAL				(Seat No- 24)
306	17302/2025	04.03.2025	CRLA- 965/2024	P R SWAIN	GENERAL				(Seat No- 24)
307	17304/2025	04.03.2025	WP (C) - 2049/2025	R K BARIK	GENERAL				(Seat No- 24)
308	17306/2025	04.03.2025	WP (C) - 3521/2024	J LENKA	GENERAL			WRIT BRANCH-5	(Seat No- 20)
309	17308/2025	04.03.2025	WP (C) - 5345/2025	R K MOHABHOI	GENERAL				(Seat No- 20)
310	17310/2025	04.03.2025	CRLMP- 114/2024	J LENKA	GENERAL			WRIT BRANCH-4	(Seat No-

									17)
311	17313/2025	04.03.2025	WP (C) - 3897/2016	Y DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
312	17315/2025	04.03.2025	WP (C) - 23530/2024	D SWAIN	GENERAL				(Seat No- 108)
313	17317/2025	04.03.2025	WP (C) - 31105/2024	M NAYAK	GENERAL				(Seat No- 108)
314	17319/2025	04.03.2025	WP (C) - 15045/2020	N K ROUT	GENERAL			WRIT BRANCH-2	(Seat No- 45)
315	17321/2025	04.03.2025	WP (C) - 15386/2024	M R SAHOO	GENERAL			WRIT BRANCH-1	(Seat No-3)
316	17324/2025	04.03.2025	CMP- 131/2023	S R OJHA	GENERAL			WRIT BRANCH-6	(Seat No- 16)
317	17326/2025	04.03.2025	CRLA- 63/2022	A PANDA	GENERAL			CRIMINAL APPEAL	(Seat No-7)
318	17328/2025	04.03.2025	CRLMC- 3692/2024	H K DAS	GENERAL				(Seat No-7)
319	17330/2025	04.03.2025	WP (C) - 17516/2024	ANUPAMA	GENERAL				(Seat No-7)
320	17331/2025	04.03.2025	WP (C) - 7882/2024	S DASH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
321	17332/2025	04.03.2025	WP (C) - 4003/2025	L ACHARI	GENERAL			WRIT BRANCH-4	(Seat No- 17)
322	17333/2025	04.03.2025	MATA- 51/2021	L ACHARI	GENERAL			FIRST APPEAL	(Seat No-1)
323	17334/2025	04.03.2025	MATA- 51/2021	L ACHARI	GENERAL			FIRST APPEAL	(Seat No-1)
324	17335/2025	04.03.2025	ABLAPL- 14525/2024	K DAS	GENERAL				(Seat No-1)
325	17337/2025	04.03.2025	WP (C) - 12140/2023	S BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 102)
326	17338/2025	04.03.2025	SA- 151/1998	S BISWAL	GENERAL				(Seat No- 102)
327	17339/2025	04.03.2025	SA-32/1998	J P KAR	GENERAL			SECOND APPEAL	(Seat No-6)
328	17340/2025	04.03.2025	WP (C) - 25728/2019	N PRADHAN	GENERAL			WRIT BRANCH-1	(Seat No-1)
329	17341/2025	04.03.2025	CRLMP- 1293/2015	N PRADHAN	GENERAL				(Seat No-1)
330	17342/2025	04.03.2025	CRLMP- 50/2015	N PRADHAN	GENERAL				(Seat No-1)

331	17344/2025	04.03.2025	WP (C) - 19199/2021	N PRADHAN	GENERAL			WRIT BRANCH-3	(Seat No- 13)
332	17345/2025	04.03.2025	CRLMC- 404/2019	N PRADHAN	GENERAL			CRIMINAL MISC	(Seat No-1)
333	17346/2025	04.03.2025	ABLAPL- 1851/2025	B K DAS	GENERAL				(Seat No-1)
334	17347/2025	04.03.2025	ABLAPL- 1760/2025	B K DAS	GENERAL				(Seat No-1)
335	17348/2025	04.03.2025	ABLAPL- 1758/2025	B K DAS	GENERAL				(Seat No-1)
336	17489/2025	04.03.2025	WP (C) - 5176/2025	A. K. BISWAL	GENERAL		Order Dtd. 2025-03- 03		(Seat No-1)

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